

File No. File No. 10/QA/State Lab Upgradation(2)/Tender/FSSAI/2016-Vol- IX
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated the 21st December 2018

To

All State/UT Food Safety Commissioners
(As per list enclosed)

Subject: Rate contract for supply of upgraded TSQ9000 VPICI against the earlier offered model TSQ9000 MTNOVPI for GCMSMS by Thermo Fisher Scientific– reg.

Sir/Madam,

I am directed to refer to this office letters of even no. dated 20.10.2017, 16.07.2018 and 29.08.2018 for supply of GC-MS/MS under the rate contract and convey the approval of competent authority for upgraded TQGCMSMS system launched in 2018 model TSQ 9000 VPICI against the earlier offered model TSQ9000 MTNOVPI to State labs (under Rate Contract) by Thermo Fisher Scientific without any extra cost. There is no change in other terms and condition of the rate contract. Orders already placed by States to M/s Thermo Fisher Scientific and executed, need not to be recalled.

Yours faithfully,

Encl: As above.

Umesh Jain
21/12/18
(Umesh Kumar Jain)
Joint Director (QA)

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Copy to: M/s Thermo Fisher Scientific India Pvt. Ltd., A-34, Ground floor, Sector-2, Noida-201301.